

Plant	Location/State	Annual Capacity
Indo-Gulf Fertilizers & Chemicals Corp. Ltd.;	Jagdishpur, Uttar Pradesh	726.0
Chambal Fertilizers & Chemicals Ltd.;	Gadepan, Rajasthan	741.0
Total:		8257.8

Minimum Wages in Khadi and Village Industries Commission

2292. SHRI BAPU HARI CHAURE: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware that women employed directly by the Khadi and Village Industries Commission are not guaranteed the minimum wages paid to unskilled workers;

(b) if so, the reasons therefor; and

(c) the procedure followed in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) to (c). Women artisans employed by Khadi Institutions and Cooperatives essentially belong to self employed sector and are not employees of the KVIC. These artisans earn Rs. 10/- to Rs. 20/- in spinning activity and Rs. 15/- to Rs. 30/- in weaving activity under Khadi. The average daily earnings of an artisan under major village industries in KVIC Sector ranges between Rs. 15/- to Rs. 40/-. The remuneration is paid on piece-rate system. The wages are arrived at after taking into consideration all relevant factors such as cost of the raw-materials, cost of processing, the compensation for the labour etc. For the upliftment of economic status of these artisans, KVIC has introduced improved new model charkhas and other tools and equipments which will increase the productivity of artisans and enable them to earn higher wages.

Tour by Minister

2293. SHRI JITENDRA NATH DAS: Will the PRIME MINISTER be pleased to state:

(a) the number of days during this financial year the Minister of State in the Ministry of Defence went on tour within the country and outside separately;

(b) the details of such tours;

(c) the expenses incurred in respect of each such tour;

(d) whether the expenses were borne by the Central Government budget; and

(e) if not, the source of the funds?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):

(a) The Minister of State in the Ministry of Defence went on

tour within the country on 13 occasions (covering 19 days) and outside the country on 2 occasions (covering 26 days) during the current financial year.

(b) The tours undertaken outside the country were to Slovak Republic, Czech Republic, Poland, U.K. and Greece. Within the country he has been on tour on 13 different occasions, to a variety of places.

(c) to (e). The Ministry of Defence bears his travel expenses as per his entitlement from its Budget Head 2052' A 1 (2) (2)- Department of Defence Production & Supplies' from which an amount of Rs. 2,68,397 has been incurred so far during the current financial year on his tours abroad. As Minister of State for Defence he is entitled also to free travel by IAF aircraft as per rules.

Tube Wells

2294. SHRI K. PRADHANI: Will the PRIME MINISTER be pleased to state:

(a) whether most of the tubewells installed in the country are in a defunct condition; and

(b) if so, the details thereof and steps proposed to be taken to repair them?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT): (SHRI UTTAMBHAI HARJIBHAI PATEL): (a) and (b). The details of tubewells are not monitored by the Centre. As per the information gathered from the State Government, out of total installed 2351214 handpumps and 203477 stand-posts, 2129943 handpumps and 184910 standposts are in working condition for rural drinking water purposes. It is reported that all the Minor Irrigation Schemes are planned, funded and implemented by the State Governments from their own budgetary resources. Hence condition of tubewells installed by the State Governments or individuals is not monitored by the Centre.

Kashmiri Pandits

2295. DR. RAMESH CHAND TOMAR: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have made any arrangements for the safe return of Kashmiri Pandits to their own homes in Kashmir valley;

(b) if so, the details thereof;

(c) the steps taken/proposed to be taken to ensure their fair and free voting in the future elections;

(d) the detailed arrangements made for reseroation of their civil services in the J&K State; and

(e) the arrangements made for giving them due share in the governance of the J&K State Administration?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) to (c) Concerted drive against militancy and various confidence building measures